

DR. KANIMOZHI NVN SOMU: Sir, I introduce the Bill.

The Special Financial Assistance to the State of Tamil Nadu Bill, 2022

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I move for leave to introduce a Bill to provide for special financial assistance to the State of Tamil Nadu for the purpose of sustainable and balanced development of growth-oriented infrastructure such as affordable housing, drinking water, roads, sanitation, creation of grain and fodder banks, skill development, textile parks, food processing zones, cloud seeding and welfare schemes for women, children, senior citizens and people living below the poverty line in the State and encouraging traditional water conservation through lakes, ponds, wells, rainwater harvesting and afforestation and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. KANIMOZHI NVN SOMU: Sir, I introduce the Bill.

The Hate Speech and Hate Crimes (Prevention) Bill, 2022

SHRI K.R. SURESH REDDY (Telangana): Sir, I move for leave to introduce a Bill to effectively prevent and combat hate speech and hate crimes, their negative effects on individuals, groups and societies, and to protect the constitutional values of autonomy, dignity and equality and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI K.R. SURESH REDDY: Sir, I introduce the Bill.

The Andhra Pradesh Reorganisation (Amendment) Bill, 2023

SHRI K.R. SURESH REDDY (Telangana): Sir, I move for leave to introduce a Bill further to amend the Andhra Pradesh Reorganisation Act, 2014

The question was put and the motion was adopted.

SHRI K.R. SURESH REDDY: Thank you, Chairman, Sir.